

No.10/QA/State Lab Upgradation/Tender/FSSAI/2016
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act 2006)
(Quality Assurance Division)

FDA Bhawan, Kotla Road, New Delhi
11th February, 2019

To

All State Food Commissioners

Sub: Rate Contract for supply of GCMSMS equipment to FSSAI/States/UTs Laboratories –reg.

I am directed to refer to this office letter of even no. dated 20.09.2017, 08.05.2018, 16.7.2018 and 21.12.2018 for supply of GCMSMS under the rate contract and convey the approval of competent authority to the following amendments in para 3 of the Rate Contract:

FOR

3. Equipment to be provided:

Thermo Fisher Scientific India Pvt. Ltd.	Toshvin Analytical Pvt. Ltd.	Agilent technologies India Pvt. Ltd.
TSQ 9000 VPICI with Helium Saver Module	GCMS-TQ8040	Agilent Model GC 7890B & MSMS Model 7000D

Note 1: In case, the supplier offers higher version of the quoted model at the Rate Contract price, the States/UTs are free to choose the same subject to vetting of Purchase Order from FSSAI.

READ

3. Equipment to be provided:

Thermo Fisher Scientific India Pvt. Ltd.	Toshvin Analytical Pvt. Ltd.	Agilent technologies India Pvt. Ltd.
TSQ 9000 VPICI with Helium Saver Module	TQ-8040NX	Agilent Model GC 7890B & MSMS Model 7000D

Note 1: In case, the supplier offers higher version of the quoted model at the Rate Contract price, the States/UTs are free to choose the same subject to vetting of Purchase Order from FSSAI.

2. There is no change in other terms and condition of the Rate Contract agreed upon vide letter of even no. dated 20th September, 2017.

3. States which have already placed orders for GCMSMS to M/s Toshvin Analytical Pvt. Ltd. on or after 1.1.2019 and the orders are yet to be executed are requested to ensure that the firm supplies advanced model TQ-8040NX.

Yours faithfully,

Umesh Kumar Jain
11/2/19
(Umesh Kumar Jain)
Joint Director/QA

Copy to:

M/s Toshvin analytical Pvt. Ltd., 103, S. J. House, Sitaram Mills Compound, N. M. Joshi Marg, Lower Parel, Mumbai-400011 w.r.t. their letter no.TAPL:SHIA:1920:FSSAI RC Dated 01.01.2019.